SHRIMATI VIOLET ALVA: Are cameras available in India for television purposes in India?

SHRI D. P. KARMARKAR: My information is that separate cameras are not necessary for taking television pictures. The same apparatus which takes the cine pictures can be used, the thing can be used for television also.

SHRIMATI VIOLET ALVA: May I know, whether any Indians have taken pictures of these objects in India and sent them abroad for television purposes?

SHRI D. P. KARMARKAR: I could not say. But the same material used for the cine pictures or cine film is also used for television purposes and it is likely that some films might have been exported for television abroad. I have not got definite information.

SHRIMATI VIOLET ALVA: The lion. Minister said that some objection has been received from some association. May I know what action Government contemplate to take with regard to that?

SHRI D. P. KARMARKAR: Recently the Film Enquiry Committee recommended that there should be some means of checking up the desirability or undesirability of such films being shot, and that matter is under the active consideration of Government.

KRISHNA PENNAR PROJECT

- ◆227. SHRI K. SURYANARAYANA Will the Minister for PLANNING be , pleased to state :
- (<z) whether any memoranda were received by Government regarding the Nandikonda, Pulichinatale and Krishna Pennar projects:
- (&) if so, what action Government have taken thereon; and
- (c) whether Government will place copies of those representations on the Table ?

55 C.S.D.

THE DEPUTY MINISTER FOR PLANNING & IRRIGATION AND POWER (SHRI J. S. L. HATHI): (a) Yes, Sir.

to Questions

- (Z>) The memoranda were forwarded to the Technical Committee appointed by the Planning Commission to report on the best and the most economical manner of utilising the waters of the Krishna and the Godayari.
- (c) No, Sir. Several hundreds of representations were received and no useful purpose will be served by placing copies on the Table. Attention is, however, invited to pages 89—93 of the Report of the Technical Committee, a copy of which was laid on the Table of the Council on the 12th December 1952, wherein the more important representations have been summarised.

SHRI K. SURYANARAYANA: May I know whether it has come "to the notice of the Government that the Government of Madras has so far spent Rs. 2^,20,210-13-»i on the Krishna Pennar Project to the detriment of the Krishna Valley people?

SHRI J. S. L. HATHI: Yes, that is the information.

SHRI K. SURYANARAYANA: Could the Government of India not stop the spending of public money on the further investigation of the Krishna Pennar Project?

- SHRI J. S. L. HATHI: It is for the State Government. It is the Government of Madras that has spent the money, as the hon. Member himself said.
- SHRI P. SUNDARAYYA: Are the Government aware that this report was styled an "interim report"?
- SHRI J. S. L. HATHI: Certain facts were not there, and it was thought that further investigations would be necessary. Therefore it was styled an interim report in the press note.

SHRI P. SUNDARAYYA: Is it not a fact that this Technical Committee has given its opinion finally on the matters referred to it?

- SHRI J. S. L. HATHI: The technical committee has recommended certain investigations yet to be made; and in the report which is laid down on the Table of the Hcuse, along with the minutes of the conference that the Planning Commission had with the representatives of Madras Government and the Government of Hyderabad, it will be found that certain further investigations have to be made and a time limit has been fixed during which these investigations should be carried through.
- SHRI P. SUNDARAYYA: Is it not a fact that this technical committee has rejected the Krishna Pennar Froject as evolved by the Government of Madras, as being uneconomic and detrimental to the Andhras in the Krishna valley?
- SHRI J. S. L. HATHI: The recommendations and the summary of the recommendations are in the report placed on the Table.
- SHRI P. SUNDARAYYA: Why is that though the report is categorical this confusion was allowed to anse in the mind of the public by misleading statements by the Madras Government?
- SHRI J. S. L. HATHI: I do not know if confusion was aroused.
- MR. CHAIRMAN : Ask the Madras Government ?
- SHRI J. S. L. HATHI: Yes, Sir, that is what I say.
- SHRI P. SUNDARAYYA: But why is this impression allowed to be created by the misleading press communique of the Government of India themselves?
- SHRI J. S. L. HATHI: I don't think there is any misleading note or anything of that sort.
- SHRI P. SUNDARAYYA: Is it not a fact that this thing has arisen because of the interest of the Madras Government and of certain persons in the Planning Commission who are opposed to the Krishna Pennar Project?

MR. CHAIRMAN: No, no.

SHRI P. SUNDARAYYA: But it is a fact, Sir, that......

to Questions

MR. CHAIRMAN: May be or may not be a fact, but it should not be insinuated.

BULLOCK PROPELLED OIL 'GHANiES'

- *228. SHRI D. NARAYAN: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:
- (a) the approximate numbers of Dullock-propelled oil ghanies in the country;
- (b) what is the approximate oil production of all these ghanies;
- (c) what are the market facilities given to them;
- (d) whether it is a fact that these ghanies cannot stand the competition of oil mills and their number is fast dwindling;
- (e) what protection Government have given to this small but wide-spread industry;
- (/) how *ghani* oil compares with mill; oil in quality and price; and
- (g) whether Government propose to help and encourage the growth of this village industry?
- THE MINISTER FOR WORKS, HOUSING AND SUPPLY (SARDAR SWARAN SINGH): (a) Three lakhs.
- (b) About 10 lakh tons of seeds are crushed annually yielding about three lakh tons of oil.
- (c) The Central Oilseeds Committee has a scheme for assisting State Governments to set up co-operative societies for marketing the oil produced by oil ghanies.

The Planning Commission have also prepared a Four-Year scheme for ■ rendering marketing and other facilities to the *ghani* oil industry.

(i) Yes.